

(b) and (d). Necessary efforts are been made to step up production. Day to day liaison has also been established by the Steel Authority of India Ltd. with the Steel Plants, the Railway Board and the concerned zonal Railways for expeditious movement. A Special Railway Movement Coordination Cell has also been set up at Calcutta with the active participation of all the concerned agencies and the position is being constantly watched. There has been no change since October 1973 in the prices of steel as announced by the Joint Plant Committee. The open market prices vary from time to time depending on the overall availability.

(c) As a temporary measure, those who have priority allocations based on the priorities approved by the Steel Priority Committee have been allowed to lift material from the plants, if they so desire.

**Increase in Price of Aluminium Ingots**

9676. SHRI D. D. DESAI:  
SHRI PURUSHOTTAM  
KAKODKAR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Finance Ministry was approached by his Ministry to grant price hike on aluminium ingots;

(b) whether Finance Ministry has given clearance for the same;

(c) the main features thereof; and

(d) whether the increase excludes 40 per cent excise duty on such ingots?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (d). Owing to increases in the prices of raw materials required for aluminium production, the question of in-

creasing the controlled prices of aluminium and products is under consideration of the Department of Mines in consultation with other Central Ministries/Departments including the Ministry of Finance and the final decision is expected to be taken shortly.

**Evacuee Property taken over by Governments of India, Pakistan and Bangladesh for want of Claimants**

9677. SHRI SHANKER RAO SAVANT: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the value of evacuee property taken over by the Government of India on the ground that lawful claimants were not forthcoming; and

(b) the value of similar property in Pakistan taken over by the Pakistan Government and in Bangladesh taken over by that Government?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWAMY): (a) The value of immovable property left in India by the evacuees was of the order of Rs. 100 crores, besides 60 lakh acres of agricultural land.

(b) The value of immovable property left by displaced persons in Pakistan was of the order of Rs. 500 crores, besides 90 lakh acres of agricultural land. This does not include property left behind in what was then East Pakistan. Information in regard to such property left behind in the former East Pakistan now Bangladesh, is not available.

**Proposal to Manufacture Buffalo riane**

9673. SHRI VASANT SATHE: Will the Minister of DEFENCE be pleased to state:

(a) whether the attention of Government has been drawn to the news report dated the 10th April, 1974 under the caption 'India to make Buffalo Plane'; and

(b) if so, the outlines of the proposal?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA):** (a) Yes, Sir.

(b) An offer for manufacture, at Hindustan Aeronautics Ltd., of Buffalo aircraft under licence was made by M/s. De Havilland Company of Canada. Certain preliminary discussions were held with representatives of D.H.C.

**Setting up of a Power Project Division of Bharat Heavy Electricals Ltd.**

**9679. SHRI SHASHI BHUSHAN: SHRI CHANDU LAL CHANDRAKER:**

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether the Bharat Heavy Electricals Limited have set up a power project division to augment the construction of new power projects and provide help in their commissioning; and

(b) if so, the salient features thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH):** (a) Yes, Sir.

(b) The Power Project Division is organised to take up the Construction and Commissioning of Power stations on a turn key basis.

**Setting up of a Gasification Plant by Engineering Projects India Limited near Calcutta**

**9680. DR. KARNI SINGH:** Will the Minister of STEEL AND MINES be

pleased to state:

(a) whether the Engineering Projects India are to set up a gasification plant near Calcutta at a cost of Rs. 14 crores;

(b) whether it will take two years for the plant to go into operation;

(c) whether Government are aware that Woodall-Duckham (Babcock and Wilcox) of Crawley Sussex have announced that they are marketing a compact commercial unit for the manufacture of industrial fuel gas from coal; and

(d) the reasons why in spite of great urgency about tackling the energy problem from all directions, Government prefer to wait for two years even when such plant is readily available?

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA):** (a) A proposal to set up a Low Temperature Carbonisation-cum-Coal Gas Plant near Calcutta for which a feasibility report has been prepared by the Engineering Projects India Ltd. is under consideration.

(b) It may take about 3 years time.

(c) No, Sir.

(d) Does not arise, in view of the reply to part (c) above. The plant may be set up with indigenous technical know-how.

**Cases under the Prevention of Food Adulteration Act in States**

**9681. SHRI RANA BAHADUR SINGH:**